

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3508/09/HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR	Advocate	suresh.kumar@gmail.com 9959354722	ksm
R.S. Manasa	Counsel	9493798127	Rp

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. K. Suresh Kumar and Mrs. R.S. Manasa learned counsels for the petitioner.  
The learned counsel for the petitioner submit that they would comply with the objections raised by the Registry and requested time. Post the case on 23.10.2017.

Member (Technical)

Member (Judicial)